

DIVISION BENCH

P-103

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/259(KB)2023
IA(I.B.C)/1004(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS UNITED ASIAN TRADERS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Financial Creditor
Mr. Surojit Dasgupta, Adv.]
Mr. Rajib Mullick, Adv.]
Mr. Biswaroop Ghosh, Adv.]

Ms. Manju Bhuteria, Adv.] For the Corporate Debtor
Mr. Zeeshan Haque, Adv.]
Mr. Tanay Agarwal, Adv.]
Mr. Ram Maroo, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken for hearing today.
2. Post this matter on **27.08.2024**.

**Satyajit Roy
(Court Officer)**